

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.49 OF 2024(WZ)

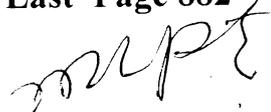
Pratap Lal Teli Applicant
Versus
SEIAA & others ... Respondents

INDEX

S.No. Nos.	Exhibit	Particulars	Page
1)	-	Affidavit in reply of R.No.6	813 - 817
2)	R1	Copy of letter dated 31.12.2021 by DFOMMCO	818 - 819
3)	R2	Copy of report with its annexure & Photos	829 - 882

Pune 04/03/2025

Last Page 882



Advocate for Respondent No.6

IN THE NATIONAL GREEN TRIBUNAL

WEST ZONE BENCH, PUNE.

ORIGINAL APPLICATION No. 49 OF 2024

Pratap Lal Teli.Applicant

Versus

The Secretary, Environment
Department, Government
of Maharashtra and others.Respondents

**Affidavit on behalf of the
Additional Principal Chief Conservator of Forests,
Mangroves Cell,
i.e. Respondent no.6**

I, Dipak Khade, Divisional Forest Officer, Mangroves, Division - North Konkan [i.e. MDNK', formerly, the Mumbai Mangroves Conservation Unit or MMCU] having my office at Teen Haath Naka Thane, do hereby solemnly affirm and state as follows:

1] I have been authorized to file this affidavit on behalf of Respondent no.6. This affidavit is based upon the office records of the MDNK duly maintained in the regular course of official work of this Mangrove Forest Division.



2] I have read a copy of the O.A. and the documents annexed thereto. The subject of this O.A. is on-going construction on land in Survey No. 341 (part) CTS no.629(part) Bandra East and Survey No. 4 (part) CTS no.8 (part) Parighkar, Mumbai at the site where the former 'Open Air Theatre' was situated. Concisely stated, the grievance in this O.A. is that the said building construction is going on without any requisite clearances in a CRZ area and a mangrove buffer zone.

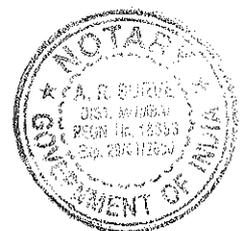
3] The office records indicate that the same construction has been the subject of several complaints by different persons in the past, as mentioned hereafter:

(A) Complaint dated 8.7.2019 by Diliprao Patil, Maharashtra Pradesh Congress Committee to the Maharashtra Coastal Zone Management Authority.

(B) Complaint dated 22.7.2019 by Rajesh S Dabholkar; State Coordinator, Advisory Board, MoEF and CC, Govt. of India, New Delhi to the Chief Minister, Maharashtra.

(C) Complaint dated 20.2.2021 of Asmita Foundation NGO to the Hon'ble Maharashtra State Human Rights Commission.

4] . Since the complaints were also of alleged destruction of mangroves, these complaints were also referred to the erstwhile MMCU. A detailed report dated 29/12/2021 was submitted by the Range Forest Officer [i.e. RFO], Central Mumbai to the then Divisional Forest Officer [i.e. DFO] of the erstwhile MMCU. Accordingly, the DFO addressed a letter no. Land-9/2088/2020-21 dated 31.12.2021 to the Respondent no.6 stating (i) that as per



MSRAC map there were no mangroves at the construction site in 2005. (ii) There were no mangroves at site observed during the site visit by the RFO on 27/12/2021. (iii) The land area complained of is not notified either as Protected Forest or Reserved Forest under the Indian Forest Act 1927. (iv) The said construction site falls in Buffer Zone (50 m) from the notified Reserved Mangrove Forest in Parigkar. A copy of that letter of the then DFO MMCU is annexed as **EXHIBIT-1**.

5] A similar complaint about destruction of mangroves at the very same location was made by one Smt. Ishani Chheda in the year 2024. On receipt of this complaint, the staff of the MDNK Central Mumbai, through Forest Guard, Dharavi, conducted a site visit along with Shri Vikas Gupta representative of Indian Film Combine Pvt. Ltd. (i.e. Respondent no.5) on 3.1.2025. The GPS readings of the site and geo-tagged photographs were taken and a panchanama was made. Copies of various documents showing permissions granted by Coastal Zone Authorities were also made available by the Respondent no.5. Prominent aspects of the site visit as reflected in the report are as follows:

- (I) On examining the MSRAC maps of 2005 and 2018, no mangroves were appearing on the site.
- (II) No mangroves were seen at site during the site visit.
- (III) Any form of destruction of mangroves were not observed at the site.
- (IV) At the site in question some constructed buildings were seen. An operational shopping mall and Drive In Theatre were also seen. There is a security wall constructed prior to the



aforesaid buildings and the construction is on the landward side of the said wall.

(V) The said site is not under jurisdiction of the Forest Department.

A copy of the said Report and its annexures are at **EXHIBIT-2 COLLECTIVELY.**

6] It has been confirmed by the reports at EXHIBITS 1 and 2 hereto that the site in question is not notified under the Indian Forest Act 1927 and is not in possession of the Forest Department.

Consequently, the Mangrove Cell cannot exercise any jurisdiction over the site in question.

I therefore respectfully say and submit that the O.A. may be dismissed as against Respondent no.6

AFFIDAVIT

I, Dipak Khade, Divisional Forest Officer, Mangroves, Division - North Konkan [‘i.e. MDNK’, formerly, the Mumbai Mangroves Conservation Unit or MMCU] having my office at Teen Haath Naka Thane, do hereby solemnly affirm and state for and on behalf of Respondent no.6 that this affidavit is based upon the office records of the MDNK duly maintained in the regular course of official work of this Forest Division which I believe to be true and correct.



Solemnly affirmed at Mumbai)

On this day of 2025.)

- 4 MAR 2025

[Signature]
Dipak Khade,

Divisional Forest Officer,
Mangroves, Division - North Konkan

For Respondent no.6

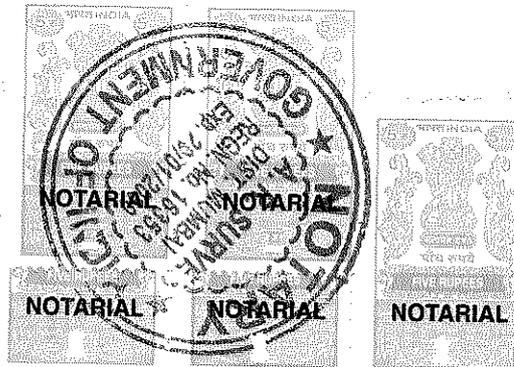
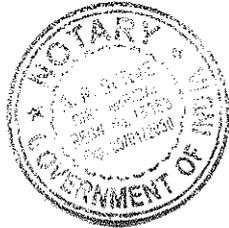
BEFORE ME

[Signature]
A. R. SURVE
ADVOCATE & NOTARY
GOVT OF INDIA
REG. No 16353

Seen Original
Aadhar / Electric
Driving License
Passport / POA
Serial No. MDNK/DFo/01/2024
Dated. - 4 MAR 2025

For Verification f

NOTED & REGISTERED
Reg. No... 11436
Page No... 19
Date... 4 MAR 2025



Office of The Divisional Forest Officer,
Mumbai Mangrove Conservation Unit
B/68, 1St Floor,
Kamgar Nagar, Kurla (East)
Kurla (E)-400 024
Email:-dfommcu@mahaforest.gov.in



विभागीय वन अधिकारी
मुंबई कांदळवन संधारण घटक, यांचे कार्यालय
विभागीय वन रुम नं. बी/68, पहिला मजला,
कामगार नगर, कुर्ला (पूर्व)
कुर्ला (पूर्व)- 400 024
फोन क्र. 022-25220097

Letter

O. No. Land -9/ 2088/ 2020-21.

Date: 31/12/2021/ Kurla, Mumbai.

To,

The Additional Principal Chief Conservator of Forests
Mangrove Cell, Mumbai

Sub: Complaint against M/s. Indian Film Combine Pvt.Ltd. "Maker Group" at village Parighkhar Survey No.4 Part C.T.S No.8 Part, Bandra Survey No.341 Part C.T.S No.629 To Prevent further destruction of mangroves and to ensure the conservation of mangroves in state of Maharashtra.

Ref: 1) Your office letter Desk-3/survey/1664/Dated.09.12.2021.

2) Range forest officer central Mumbai office letter. Complaint/747/
Dated .29/12/2021.

Sir,

This office received a complaint on destruction of mangroves in Parighkhar and Bandra vide above ref. letter no.1. The nature of complaint were analysed based on MRSAC maps in the year 2005 and also a detailed report submitted by the RFO vide ref. letter no.2.

The findings based on the RFO report & MRSAC maps are as follows:

1. The complaint pertains to destruction of mangroves in village Parighkhar Survey No.4 Part C.T.S No.8 Part and Bandra Survey No.341 Part C.T.S No.629.
2. The GPS readings of the area mentioned are as follows:
1. N 19 03 11.92 E 72 50 54.46 2. N 19 03 09.49 E 72 50 56.79
3. N 19 03 10.92 E 72 51 05.16 4. N 19 03 11.84 E 72 51 07.18
3. Super Imposing these GPS reading on the MRSAC map shows that there were no mangroves present in the said area. (MRSAC Map enclosed as Annexure I)
4. During the RFO site visit dated 27/12/2021 he could not locate any mangroves in the mentioned area. (RFO report enclosed as Annexure II).
5. As per available record, in village- Parighkhar an area of 35.2994 ha in Survey No.4 C.T.S No.8 Part and in village- Bandra an area of 1.2811 ha in Survey No.341/1A C.T.S No.629 Part were notified as Reserve Forest vide notification no-FLD. 11/2018/C.R.160/F-

3 Dated 20/03/2019. (copy enclosed as Annexure III) and the same was handed over to Forest department by the Revenue department on 08/04/2021 (copy of Receipt of possession enclosed as Annexure IV)

6. The land parcel is not part of the notified area and not in possession of Mangrove cell however it is located at a distance of 6 to 7 meter from the notified forest area in village-Parighkhar
7. In PIL No 87 of 2006 the Hon'ble High court of Bombay in its order stated that,
“Regardless of ownership of the land having mangroves and the area of the land, all constructions taking place within 50 metres on all sides of all mangroves areas shall be forthwith stopped. The area of 50 meters shall be kept free of construction except construction of a compound wall/fencing for its protection”.
8. The area is falling in the 50 m buffer zone wherein on account of it being non-forest land, the concerned revenue or municipal authorities are expected to initiate necessary action if any violation is observed.

This is submitted for information and necessary action.

Enclosed: As above


(Adarsu Reddy)
Divisional Forest Officer
Mumbai Mangrove Conservation Unit



स्वतंत्र्याचा अमृत महोत्सव



महाराष्ट्र वन विभाग

महाराष्ट्र शासन
वन विभाग

वनपरिक्षेत्र अधिकारी,

मध्य मुंबई (कांदळवन) यांचे कार्यालय

सॉल्ट पॅन, न.भू.क्र.८३, चेंबूर शिवडी रस्ता, भक्तीपार्क मोनोरेल स्टेशन

जवळ कास्टींग यार्ड शेजारी, वडाळा (पूर्व), मुंबई.

दुरध्वनी क्र.

EmailId:rfomcm@gmail.com

जा.क्र./व.कां.म.मुं./तक्रार/ ९ ४२/२०२४-२५

मध्य मुंबई, वडाळा, दि.१७/०१/२०२५.

प्रति,

मा. विभागीय वन अधिकारी
कांदळवन विभाग-उत्तर कोकण

मार्फत :- मा. सहाय्यक वनसंरक्षक, कांदळवन विभाग-उत्तर कोकण

विषय :- मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९
आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३
येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबतसहाय्यक वनसंरक्षक
कांदळवन विभाग-उत्तर कोकण
यांचे कार्यालय

आवक क्रमांक :- १७४५

दिनांक :- २२/११/२५

संदर्भ :- १) आपलेकडील जा.क्र.कक्ष-९/३५४/सन २०२४-२५ दि. ०१/१०/२०२४
२) वनपाल कुलाबा/बांद्रा यांचेकडील जा.क्र. १६८/२०२४-२५
दिनांक १७/०१/२५

वन कर्मचारी

सहाय्यक वनसंरक्षक

तक्रारदार :- श्रीम. इशानी छेडा

महोदय,

उपरोक्त विषयांकित प्रकरणी संदर्भ क्र.१ अन्वये मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत तक्रारदार श्रीम. इशानी छेडा यांचा तक्रारी अर्ज या कार्यालयास प्राप्त झाला आहे.

सदर तक्रारीचे अनुषंगाने दिनांक ०३/०१/२०२५ रोजी निम्नस्वाक्षरीकार, रौंड स्टाफ कुलाबा-बांद्रा तसेच दि.इंडीयन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांचेसमवेत स्थळपहाणी करण्यात आली. सदर तक्रारीतील नमूद क्षेत्र हे मौजे बांद्रा (पूर्व) ता.अंधेरी येथील स.क्र.३४७ पै, न.भू.क्र.६२९/१२७८, ६२९/१२७९ व मौजे परिघखाडी ता. अंधेरी येथील स.क्र.४ पै, न.भू.क्र.८/११, ८/१२, ८/१३ पैकी मधील आहे. सदरचे क्षेत्र हे महाराष्ट्र शासन यांचे मालकीचे असून ते भाडेतत्त्वावर खाजगी विकासक दि. इंडीयन फिल्म कंबाईन प्रा.लि. यांना भाडेतत्त्वावर दिलेली असल्याचे मालमत्ता पत्रकावरून दिसून येते.

सदरच्या क्षेत्राची पाहणी केली असता दक्षिण बाजूस जुनी सिमेंट काँक्रीटची भिंत (Compound Wall) दिसून येत आहे व त्या भिंतीच्या आतील बाजूस असलेल्या क्षेत्रावर २२ ते २५ मी अंतरावर सद्यस्थितीत बांधकाम पूर्ण झालेल्या अवस्थेत इमारती उभ्या असून आज रोजी त्या ठिकाणी बांधकाम बंद आहे. सदर इमारती व भिंतीच्या मध्ये ठिकठिकाणी बांधकाम साहित्य पडलेले दिसून आले. सदर इमारती लागत पूर्वेकडील बाजूस चालू स्थितीत ड्राईव्ह इन थिएटर व शॉपिंग मॉल विल्डींग असल्याचे दिसून आले. तसेच उत्तरेकडील बाजूस ५ ऑफीस विल्डींग चालू असल्याचे दिसून येत आहे.

सदरच्या ठिकाणी दक्षिणेकडील बाजूस असलेल्या भिंती पलीकडे मौजे परिघखाडी स.क्र.४, न.भू.क्र.८ लागतच असलेले कांदळवन क्षेत्रापासून भिंतीच्या आतील इमारतीचे बांधकाम सुमारे २५ ते २७ मी. अंतरावर असल्याचे उपलब्ध MRSAC नकाशा व KML फाईलवरून दिसून आले.

सदर तक्रारीतील बांधकामाबाबत दि.इंडियन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांना विचारणा केली असता, त्यांनी सदरील बांधकामास महाराष्ट्र शासनाच्या नगर विकास विभागाने ऑगस्ट १९९९ मध्ये CZMP-२००० नुसार CRZ परवानगी दिली असून त्या क्षेत्रात कांदळवन बफर झोन नाही. ऑक्टोबर २००३ मध्ये नगर विकास विभागाने सदर तक्रारीतील भूखंडाचा विकास सन १९९९ या वर्षी जारी केलेल्या CRZ परवानगी नुसार सदर अधिकृत बांधकामाच्या जमिनीकडील बाजूस (Landward side) करून शकतो, असे स्पष्ट केले आहे. सदर ठिकाणी असलेली सिमेंट कॉक्रीट भिंत ही सन १९७७ पासून अस्तित्वात आहे. डिसेंबर २००१ मध्ये संपूर्ण प्रकल्पास बृहन्मुंबई महानगरपालिका विभागाने दिली असून मुंबई महानगर प्रदेश विकास प्राधिकरण (MMRDA) या विभागाने CZMP सन २००० च्या आधारावर संपूर्ण प्रकल्पाचे बांधकाम सुरु करण्याचे प्रमाणपत्र दिले असल्याबाबतचे सविस्तर सांगितले.

सदरचे बांधकामाकरीता घेतलेल्या आवश्यक परवानगी, नकाशा व अन्य प्रमाणपत्र, दस्तऐवज दि.इंडियन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी यांनी स्थळपहाणी दरम्यान दिलेले आहेत. (सहपत्रित करीत आहोत.) सदरचे दस्तऐवज यांचे अवलोकन केले असता ड्राईव्ह इन थिएटर चे पुर्नविकासाचे बांधकामाकरीता आवश्यक परवानग्या घेवून बांधकाम केलेले उपलब्ध दस्तऐवजावरून दिसून येत आहे.

नमूद तक्रारीतील क्षेत्राची पाहणी केली असता कोणत्याही प्रकारचे कांदळवन वृक्ष दिसून आले नाही. अथवा कांदळवनाचा न्हास झालेले दिसून येत नाही. तक्रारीतील नमूद जागेचे अक्षांश रेखांश प्रमाणे MRSAC नकाशावर तपासून पाहिले असता सन २००५ व २०१८ मध्ये सदर ठिकाणी कांदळवन असल्याचे दिसून येत नाही. तसेच संरक्षित भिंतीच्या बाहेरील क्षेत्रात कांदळवन क्षेत्र असल्याचे दिसून येते. तक्रारीतील नमूद क्षेत्र हे वन विभागाच्या अखत्यारीतील नसल्याने वनविभागामार्फत कोणतीही कारवाई अपेक्षित नाही.

तरी माहीतीसाठी व पुढील कार्यवाहीसाठी सविनय सादर.

सोबत :- विहित प्रपत्र अ, पंचनामा, जिओटॅग फोटो.


(गजानन जाधव)
वनपरिक्षेत्र अधिकारी,
मध्य मुंबई (कांदळवन)

प्राप्त तक्रारीच्या अनुषंगाने केलेल्या स्थळपाहणीचा अहवाल- प्रपत्र-अ

स्थळपाहणीचा दिनांक ०३/०१/२०२५

तक्रारदाराचे नाव- श्रीम. इशानी छेडा

तक्रारीचा संक्षिप्त तपशील- मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत

१	जिल्हा	मुंबई उपनगर
२	तहसिल	अंधेरी
३	गावाचे नाव	मौजे बांद्रा (पूर्व) व मौजे परिघखाडी
४	सर्व्हे नं/ सी.टी.एस. नं	स.क्र.३४७ पै न.भू.क्र.६२९/१२७८, ६२९/१२७९ स.क्र.४ पै, न.भू.क्र.८/११, ८/१२, ८/१३
५	तक्रारीतील क्षेत्र कांदळवन क्षेत्र आहे काय? (कांदळवनाच्या उपलब्ध २००५,२०१८ सॅटलाईट मॅपिंगनुसार व तेथील सध्द स्थितीनुसार)	MRSAC नकाशानुसार सन २००५ व २०१८ साली नमुद जागेवर कांदळवन दिसून येत नाही.
६	तक्रारीतील क्षेत्र कांदळवन असल्यास कोणत्या विभागाच्या ताब्यात आहे?	नाही
७	तक्रारीतील क्षेत्र कांदळवन क्षेत्र नसल्यास सदरचे क्षेत्र ५०m बफरच्या आत आहे काय?	होय
८	तक्रारीतील क्षेत्राचे रेखांश / अक्षांश (सदर क्षेत्र कांदळवन क्षेत्र नसल्यास कांदळवनापासून सर्वात जवळचे रेखांश / अक्षांश लिहावे)	१. N १९ ०३ ०८.९२ E ७२ ५० ५३.२५ २. N १९ ०३ ०९.५५ E ०२ ५० ५४.५० ३. N १९ ०३ ०९.९० E ७२ ५० ५७.३३ ४. N १९ ०३ ०९.२८ E ७२ ५१ ००.८८ ५. N १९ ०३ ११.८ E ७२ ५१ ०७.३
९	तक्रारीच्या अनुषंगाने जागेवरील सध्दस्थिती	सदर तक्रारीच्या अनुषंगाने सध्दस्थितीत जागेवर बांधकाम पूर्ण झालेल्या अवस्थेत इमारती उभ्या असून आज रोजी त्या ठिकाणी बांधकाम बंद आहे. तसेच पूर्वेस शॉपिंग मॉल व ड्राईव्ह इन थिएटर चालू स्थितीत आहे. सदरचे बांधकाम पूर्वी उभारलेल्या संरक्षण भिंतीच्या आतमध्ये आहे. संरक्षण भिंतीलगतच बाहेरील बाजूस मौजे परिघखाडी, स.नं.४, न.भू.क्र.८ चे कांदळवन क्षेत्र आहे. तक्रारीतील क्षेत्रात कोणत्याही प्रकारचे कांदळवन वृक्ष जागेवर दिसून आले नाहीत.

१०	अ.क्र. ५, ६, ७ व ९ मधील निष्कर्षांच्या अनुषंगाने भारतीय वन अधिनियम, १९२७ किंवा पर्यावरण संरक्षण अधिनियम १९८६ नुसार संबंधितांवर कार्यवाही करणे अपेक्षित आहे काय?	
११	संबंधितांवर कार्यवाही करणे अपेक्षित असल्यास कोणत्या विभागामार्फत कार्यवाही होणे अपेक्षित आहे?	
१२	तक्रारातील स्थळाचे Photo, Video सोबत जोडले आहे काय?	Photos - जोडले आहे
१३	शेरा	सदर तक्रारीचे अनुषंगाने या कार्यालयाकडील रॉड स्टाफ कुलाबा-बांद्रा तसेच दि इंडियन फिल्म कंबाईन प्रा.चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांचेसमवेत दिनांक ०३/०१/२०२५ रोजी संयुक्त स्थळपहाणी केली असता तक्रारीतील नमूद ठिकाण हे महाराष्ट्र शासन यांच्या मालकीचे असून ते भाडेतत्त्वावर खाजगी विकासक दि. इंडियन फिल्म कंबाईन प्रा.लि. यांना भाडेतत्त्वावर दिलेले आहे. तसेच आज रोजी बांधकाम बंद असून बांधकामाबाबत चौकशी केली असता प्रकल्प प्रतिनिधी यांनी सदरच्या बांधकामाच्या अनुषंगाने विविध विभागांच्या परवानग्या घेतले असल्याचे स्पष्ट केले. सदर क्षेत्रात कांदळवनाचा न्हास झाल्याचे दिसून येत नाही. तसेच सदरचे क्षेत्र हे वन विभागाच्या अखत्यारीतील नसून वनविभागामार्फत कार्यवाही होणे अपेक्षित नाही.



(गजानन जाधव)
वनपरिक्षेत्र अधिकारी,
मध्य मुंबई (कांदळवन)

वनपरिक्षेत्र अधिकारी
मध्य मुंबई (कांदळवन) यांचे कार्यालय
आवक क्रमांक: 650
दिनांक: 17/01/2025
कर्माचारी सही

विषय- मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत
जा.क्र./व.कुलाबा-बांद्रा./तक्रार/१६८/सन २०२४-२५
दिनांक १७/०१/२०२५

प्रति,

मा. वनपरिक्षेत्र अधिकारी,
मध्य मुंबई (कांदळवन)

विषय :- मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत

संदर्भ :- आपलेकडील जा.क्र.व.कां.म.मुं/तक्रार/६६५/सन २०२४-२५ दि.२६/११/२०२४

तक्रारदार :- श्रीम. इशानी छेडा

महोदय,

उपरोक्त विषयान्वये मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत तक्रारदार श्रीम. इशानी छेडा यांचा तक्रारी अर्ज प्राप्त झाला असून सदर तक्रारीचे अनुषंगाने दिनांक ०३/०१/२०२५ रोजी वनरक्षक धारावी तसेच दि.इंडियन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांचेसमवेत स्थळपहाणी करण्यात आली. सदर तक्रारीतील नमूद क्षेत्र हे मौजे बांद्रा (पूर्व) ता.अंधेरी येथील स.क्र.३४७ पै, न.भू.क्र.६२९/१२७८, ६२९/१२७९ व मौजे परिघखाडी ता. अंधेरी येथील स.क्र.४ पै, न.भू.क्र.८/११, ८/१२, ८/१३ पैकी मधील आहे. सदरचे क्षेत्र हे महाराष्ट्र शासन यांचे मालकीचे असून ते भाडेतत्त्वावर खाजगी विकासक दि. इंडियन फिल्म कंबाईन प्रा.लि. यांना भाडेतत्त्वावर दिलेली असल्याचे मालमत्ता पत्रकावरून दिसून येते.

सदरच्या क्षेत्राची पाहणी केली असता दक्षिण बाजूस जुनी सिमेंट काँक्रीटची भिंत (Compound Wall) दिसून येत आहे व त्या भिंतीच्या आतील बाजूस असलेल्या क्षेत्रावर २२ ते २५ मी अंतरावर सद्यस्थितीत बांधकाम पूर्ण झालेल्या अवस्थेत इमारती उभ्या असून आज रोजी त्या ठिकाणी बांधकाम बंद आहे. सदर इमारती व भिंतीच्या मध्ये ठिकठिकाणी बांधकाम साहित्य पडलेले दिसून आले. सदर इमारती लगत पूर्वेकडील बाजूस चालू स्थितीत ड्राईव्ह इन थिएटर व शॉपिंग मॉल बिल्डींग असल्याचे दिसून आले. तसेच उत्तरेकडील बाजूस ५ ऑफीस बिल्डींग चालू असल्याचे दिसून येत आहे.

सदरच्या ठिकाणी दक्षिणेकडील बाजूस असलेल्या भिंती पलीकडे मौजे परिघखाडी स.क्र.४, न.भू.क्र.८ लगतच असलेले कांदळवन क्षेत्रापासून भिंतीच्या आतील इमारतीचे बांधकाम सुमारे २५ ते २७ मी. अंतरावर असल्याचे उपलब्ध MRSAC नकाशा व KML फाईलवरून दिसून आले.

सदर तक्रारीतील बांधकामाबाबत दि.इंडियन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांना विचारणा केली असता, त्यांनी सदरील बांधकामास महाराष्ट्र शासनाच्या नगर विकास विभागाने ऑगस्ट १९९९ मध्ये CZMP-२००० नुसार CRZ परवानगी दिली असून त्या क्षेत्रात कांदळवन बफर झोन नाही. ऑक्टोबर २००३ मध्ये नगर विकास विभागाने सदर तक्रारीतील भूखंडाचा विकास सन १९९९ या वर्षी जारी केलेल्या CRZ परवानगी नुसार सदर अधिकृत बांधकामाच्या जमिनीकडील बाजूस (Landward side) करून शकतो, असे स्पष्ट केले आहे. सदर ठिकाणी असलेली सिमेंट काँक्रीट भिंत ही सन १९७७ पासून अस्तित्वात आहे. डिसेंबर २००१ मध्ये संपूर्ण प्रकल्पास बृहन्मुंबई महानगरपालिका विभागाने दिली असून मुंबई महानगर प्रदेश विकास प्राधिकरण (MMRDA) या विभागाने CZMP सन २००० च्या आधारावर संपूर्ण प्रकल्पाचे बांधकाम सुरु करण्याचे प्रमाणपत्र दिले असल्याबाबतचे सविस्तर सांगितले.

सदरचे बांधकामाकरीता घेतलेल्या आवश्यक परवानगी, नकाशा व अन्य प्रमाणपत्र, दस्तऐवज दि.इंडीयन फिल्म कंबाईन प्रा.लि. चे प्रकल्प प्रतिनिधी यांनी स्थळपहाणी दरम्यान दिलेले आहेत. (सहपत्रित करीत आहोत.) सदरचे दस्तऐवज यांचे अवलोकन केले असता ड्राईव्ह इन थिएटर चे पुर्नविकासाचे बांधकामाकरीता आवश्यक परवानग्या घेवून बांधकाम केलेले उपलब्ध दस्तऐवजावरून दिसून येत आहे.

नमूद तक्रारीतील क्षेत्राची पाहणी केली असता कोणत्याही प्रकारचे कांदळवन वृक्ष दिसून आले नाही. अथवा कांदळवनाचा न्हास झालेला दिसून येत नाही. तक्रारीतील नमूद जागेचे अक्षांश रेखांश प्रमाणे MRSAC नकाशावर तपासून पाहिले असता सन २००५ व २०१८ मध्ये सदर ठिकाणी कांदळवन असल्याचे दिसून येत नाही. तसेच संरक्षित भिंतीच्या बाहेरील क्षेत्रात कांदळवन क्षेत्र असल्याचे दिसून येते. तक्रारीतील नमूद क्षेत्र हे वन विभागाच्या अखत्यारीतील नसल्याने वनविभागामार्फत कोणतीही कारवाई अपेक्षित नाही.

माहितीसाठी व पुढील कार्यवाहीसाठी सविनय सादर.

सोबत :- विहित प्रपत्र अ, पंचनामा, जिओटॅंग फोटो.



(रामदास सोर)

वनपाल कुलाबा-बांद्रा
मध्य मुंबई (कांदळवन)

प्राप्त तक्रारीच्या अनुषंगाने केलेल्या स्थळपाहणीचा अहवाल- प्रपत्र-अ

स्थळपाहणीचा दिनांक ०३/०१/२०२५

तक्रारदाराचे नाव- श्रीम. इशानी छेडा

तक्रारीचा संक्षिप्त तपशील- मौजे बांद्रा (पूर्व) ता. अंधेरी येथील न.भू.क्र.६२९/१२७८, ६२९/१२७९ आणि मौजे परिघखाडी ता.अंधेरी येथील न.भू.क्र.८/११, ८/१२, ८/१३ येथील मिळकतीवर कांदळवनाचा न्हास होत असलेबाबत

१	जिल्हा	मुंबई उपनगर
२	तहसिल	अंधेरी
३	गावाचे नाव	मौजे बांद्रा (पूर्व) व मौजे परिघखाडी
४	सर्व्हे नं/ सी.टी.एस. नं	स.क्र.३४७ पै न.भू.क्र.६२९/१२७८, ६२९/१२७९ स.क्र.४ पै, न.भू.क्र.८/११, ८/१२, ८/१३
५	तक्रारीतील क्षेत्र कांदळवन क्षेत्र आहे काय? (कांदळवनाच्या उपलब्ध २००५, २०१८ सॅटलाईट मॅपिंगनुसार व तेथील सध्य स्थितीनुसार)	MRSAC नकाशानुसार सन २००५ व २०१८ साली नमुद जागेवर कांदळवन दिसून येत नाही.
६	तक्रारीतील क्षेत्र कांदळवन असल्यास कोणत्या विभागाच्या ताब्यात आहे?	नाही
७	तक्रारीतील क्षेत्र कांदळवन क्षेत्र नसल्यास सदरचे क्षेत्र ५०m बफरच्या आत आहे काय?	होय
८	तक्रारीतील क्षेत्राचे रेखांश / अक्षांश (सदर क्षेत्र कांदळवन क्षेत्र नसल्यास कांदळवनापासून सर्वात जवळचे रेखांश / अक्षांश लिहावे)	१. N १९ ०३ ०८.९२ E ७२ ५० ५३.२५ २. N १९ ०३ ०९.५५ E ०२ ५० ५४.५० ३. N १९ ०३ ०९.९० E ७२ ५० ५७.३३ ४. N १९ ०३ ०९.२८ E ७२ ५१ ००.८८ ५. N १९ ०३ ११.८ E ७२ ५१ ०७.३
९	तक्रारीच्या अनुषंगाने जागेवरील सध्यस्थिती	सदर तक्रारीच्या अनुषंगाने सद्यस्थितीत जागेवर बांधकाम पूर्ण झालेल्या अवस्थेत इमारती उभ्या असून आज रोजी त्या ठिकाणी बांधकाम बंद आहे. तसेच पूर्वेस शॉपिंग मॉल व ड्राईव्ह इन थिएटर चालू स्थितीत आहे. सदरचे बांधकाम पूर्वी उभारलेल्या संरक्षण भिंतीच्या आतमध्ये आहे. संरक्षण भिंतीलगतच बाहेरील बाजूस मौजे परिघखाडी, स.नं.४, न.भू.क्र.८ चे कांदळवन क्षेत्र आहे. तक्रारीतील क्षेत्रात कोणत्याही प्रकारचे कांदळवन वृक्ष जागेवर दिसून आले नाहीत.
१०	अ.क्र. ५, ६, ७ व ९ मधील निष्कर्षाच्या अनुषंगाने भारतीय वन अधिनियम, १९२७ किंवा पर्यावरण संरक्षण अधिनियम १९८६ नुसार संबंधितांवर कार्यवाही करणे अपेक्षित आहे काय?	

११	संबंधितावर कार्यवाही करणे अपेक्षित असल्यास कोणत्या विभागामार्फत कार्यवाही होणे अपेक्षित आहे?	
१२	तक्रारीतील स्थळाचे Photo, Video सोबत जोडले आहे काय?	Photos - जोडले आहे
१३	शेरा	सदर तक्रारीचे अनुषंगाने वनरक्षक धारावी तसेच दि इंडियन फिल्म कंबाईन प्रा.चे प्रकल्प प्रतिनिधी श्री. विकास गुप्ता यांचेसमवेत दिनांक ०३/०१/२०२५ रोजी संयुक्त स्थळपहाणी केली असता तक्रारीतील नमूद ठिकाण हे महाराष्ट्र शासन यांच्या मालकीचे असून ते भाडेतत्त्वावर खाजगी विकासक दि. इंडियन फिल्म कंबाईन प्रा.लि. यांना भाडेतत्त्वावर दिलेले आहे. तसेच आज रोजी बांधकाम बंद असून बांधकामाबाबत चौकशी केली असता प्रकल्प प्रतिनिधी यांनी सदरच्या बांधकामाच्या अनुषंगाने विविध विभागांच्या परवानग्या घेतले असल्याचे स्पष्ट केले. सदर क्षेत्रात कांदळवनाचा न्हास झाल्याचे दिसून येत नाही. तसेच सदरचे क्षेत्र हे वन विभागाच्या अखत्यारीतील नसून वनविभागामार्फत कार्यवाही होणे अपेक्षित नाही.


(रामदास सोर)

वनपाल कुलाबा-बांद्रा
मध्य मुंबई (कांदळवन)

पंचनाम

1) श्री. मनोजु बांतु गडगीस वय 47 वर्षे जोकरी - मेकर भिरी.
 मनेजर. पत्न्या. - भावजु शंतनु गडगीस
 यश 14, 403, प्रेम यन्त्रकेतु महाप्रकाशन,
 प्रविहा नगर, मुंबई महाराष्ट्र - 400022.
 मो. नं. 9833501580.

2) श्री. दिलीप वंसत मोरे वय 57 वर्षे जोकरी - मेकर भिरी-मुफर-
 वाडकार पत्न्या. - वसंत मोरे क्रम नं. 7 गोगाशीर
 याळ, साई बाबा रोड गोळीवार रोड, नवाहर
 नगर, व्हार पूर्व, मुंबई महाराष्ट्र - 400051.
 मो. नं. 9372673090.

आम्हा पंचनाम आज दिनांक 03/07/2025 रोजी
 आम्हा पंचनाम वन अधिकारी यांनी मोजे बांधा (पूर्व) ल. अक्षरी येथील
 परिवार सर्वे नं. 04 पै. न. अ. कुं. 08 पै व मोजे बांधे पूर्व न्हें. कुं 347 पै व
 न. अ. कुं 629 पै मधील दंडेडियन फिल्म कॅम्पाईन प्रकल्प लि. मधील मुख्यद्वार
 जवळ असलेले सदर ठिकाणी वनविभागाचे वनपरिक्षेत्र अधिकारी मुख्य मुंबई -
 कोरवळव व रोड स्टार कुलाबा/बांधा व दंडेडियन फिल्म कॅम्पाईन प्रा. लि. ये
 उपस्थित प्रतिनिधी श्री. विकास गुप्ता हे उपस्थित होते. सदर ठिकाणी वनअधिकारी
 यांनी तक्रारीत नमूद मुख्यद्वार सी. आर. रोड व बांधित होवात अनधिकृत बांधकाम हेत
 पुरातन बांधत श्रीम. इरानि देवरा यांनी केलेले तक्रार अर्ज वन अधिकारी यांनी
 आम्हा पंचनाम वाचून दाखविला त्या अनुषंगाने सदर ठिकाणी दस्तुखिती व सत्य
 परीक्षेची बाबत पंचनाम लिहून देण्याची किंवा केलेवर पंचनाम लिहून देत आलेले
 ते स्थानिक प्रमाणे.

सरी वरील नमूद ठिकाणी वन अधिकारी कॅम्पाईनी व दंडेडियन
 फिल्म कॅम्पाईन फिल्म प्रा. लि. ये उपस्थित प्रतिनिधी श्री. विकास गुप्ता व आम्ही
 पंचनाम जमून मालोखेत त्या अनुषंगाने सदर ठिकाणी पाहणी केली असून
 सदर क्षेत्राच्या हद्दी, धुणा, पतु. किंवा स्थानिक प्रमाणे आहेत.

- पुर्वेक - सम रज्य आर टी. र विभागाचे कार्यालय
- पश्चिमेक - टी. जेकरान पुल व सायन. धावणे रज्य.
- दक्षिणेक - परिवहणी सर्वे नं. 04 न. अ. कुं. 08.
- उत्तरेक - बी. के. सी. रोड.

वरील प्रमाणे हद्दी वगेवर असून
 (कु. मा. पा.)

सदर टिकनी बंद अवस्थेत असलेले उभारतीचे बांधकाम दिवसुन झाले त्या टिकनी पाहणी करीत असताना टिकिकिनी बांधकाम साहित्य पडलेले दिवसुन झाले. त्यानंतर सदर भूखंडातील व सिमेंट कॉंक्रीट झिती घातलेली आवात अर्धोद्य रेष्यार) आम्हांपासून नोटी अतल्ल्य सदर क्षेत्रातील भूखंडावर पाहणी करीत असताना बंद अवस्थेत असलेल्या उभारती लागत पुर्वेकडील बाजूस चालू अवस्थेत झारिड इन बिझनेस व मॉक बिल्डींग अतल्ले दिवसुन झाले. सदर टिकनीझिती पलिकडील पारिव्यधी संज 04 नं भू कुं 08 अगतय असलेल्या व्हांदळवन क्षेत्रापासून सदर झिती घातीक उभारती सुमारे 25 वे 27 मीटर अंतरावर असलेल्या वन अधिकारी यांनी सांगेकीक MRSAC नकाशा व KML फाइल आणिलेल्यावरून आम्हा पंचाम समजून सांगिले. त्या अनुषंगाने तक्रारीतील टिकनी आणि पंच व वन अधिकारी यांचे समवेत पाहणी केले असताना कोणत्याही प्रकारचे कांदळवन वृक्ष दिवसुन झाले नाहीत.

सदर तक्रारीतील टिकनीवरील बांधकामाबाबत 2 डिडिमीन किम कांभारि डा. लि प्रकल्प प्रतिनिधी श्री विक्रम गुप्ता यांचा सदर उभारतीच्या परवानगी बाबत विचारण्या केले असताना त्यांनी म्मस्त सोनीतीके की. मसराह् शासनाच्या नगर विक्रम विभागाचे सांगष्ट 1999 मध्ये CZMP-2000 नुसार CRZ परवानगी दिली ज्या क्षेत्रात कांदळवन व फर झेन नाही. ऑक्टोबर 2003 मध्ये नगरविक्रम विभागाचे सदर तक्रारीतील भूखंडाच्या विक्रम संज 1999 चा वर्षी नारी केलेल्या CRZ परवानगी नुसार सदर अधिभूत बांधकामाच्या जमिनकडील बाजूस करू शकतो असे स्पष्ट केले. सदरच्या सिमेंट कॉंक्रीट झिती ही संज 1977 पासून बाणिल्यात आहे. डिसेंबर 2001 मध्ये संपुर्ण प्रकल्पाच्या कुहळुंबई महानगरपालिका विभागाचे परवानगी दिली व यम यम डार डार या विभागाचे CZMP-संज 2000 च्या अधारावर संपुर्ण प्रकल्पाचे बांधकाम वृद्ध करव्याचे प्रमाणपत्र दिले असे आम्हा पंचासमस्त वनविभागाचे अधिकारी यांनी सांगिले. सदरचे बांधकाम मुद्द केलेकडील यम यम डार डार विभाग सांगेकडून प्रमाणपत्र तसेच CRZ परवानगी व CZMP-संज 2000 चा नकाशा वनविभागाच्या अधिकारी यांना सुपुर्त करीत आहे असे आम्हा पंचासमस्त प्रकल्प प्रतिनिधी श्री विक्रम गुप्ता यांनी सांगून वनअधिकारी यांचे साख्यान वरील नमुद नकाशे व प्रमाणपत्र दिले आहेत. तरी वरील तक्रारीतील नमुद रेष्यारचे पाहणी केले असताना सदर टिकनी कुेदी कांदळवन वृक्षांचा दसा

(कुं भा. पा).

आत्मपते दिव्य भुत नष्टी

सरी सदरव्य पंचनामा आम्ही पंच इवम थंणी
सांगितले प्रमाणे वन अधिकारी थंणी लिहला आहे तो आम्हाला
समजले प्रशा आपण समजावून सांगितला व तो बरेवर लिहिल्याची
थागी आत्मपतर कोणाच्याही दबावाच्याला न येता कोणाच्याही प्रकारे
पाणी न करता सही प्रगट दिव्य आहे . सदरव्य पंचनामा लिहून दिव्य
आहे .

सदरव्य पंचनामा स्वच्छ सुर्यप्रकाशात दुपारी 15:30 वा सुद्ध
करून सांय 16:45 वा संपविष्यात प्राप्त आहे .

दिव्य :- बांडा कुला कॉम्प्लेक्स
बांडा (पूर्व) ता. अंधेरी

दिनांक :- 03/07/2025.

समक्ष

विश्वनाथ
वन परिसर प्रशासक
बांडा (पूर्व) (कोटवडवा)

रिसे
वनांक कुलाबा बांडा
बांडा (पूर्व) (कोटवडवा)

विश्वनाथ
वनरक्षक धारणी

VIKAS SUBTA
AUTHORISED REP

1) M.S. K...
(अनोप शांतगुडा)

2) ...
दिलीप वसंत...

 **Note cam lite**

Address : Bandra East, Mumbai, Maharashtra, India

Latitude : $19^{\circ} 3' 12.53''$ N

Longitude : $72^{\circ} 50' 54.78''$ E

Altitude : 12.0 meter

Date : 01/03/2025 04:55 pm

Accuracy : 3.8 meter

Time zone : IST

Note : cts 4

 **Note cam lite**

Address : Bandra East, Mumbai, Maharashtra, India

Latitude : 19° 3' 10.99" N

Longitude : 72° 50' 56.00" E

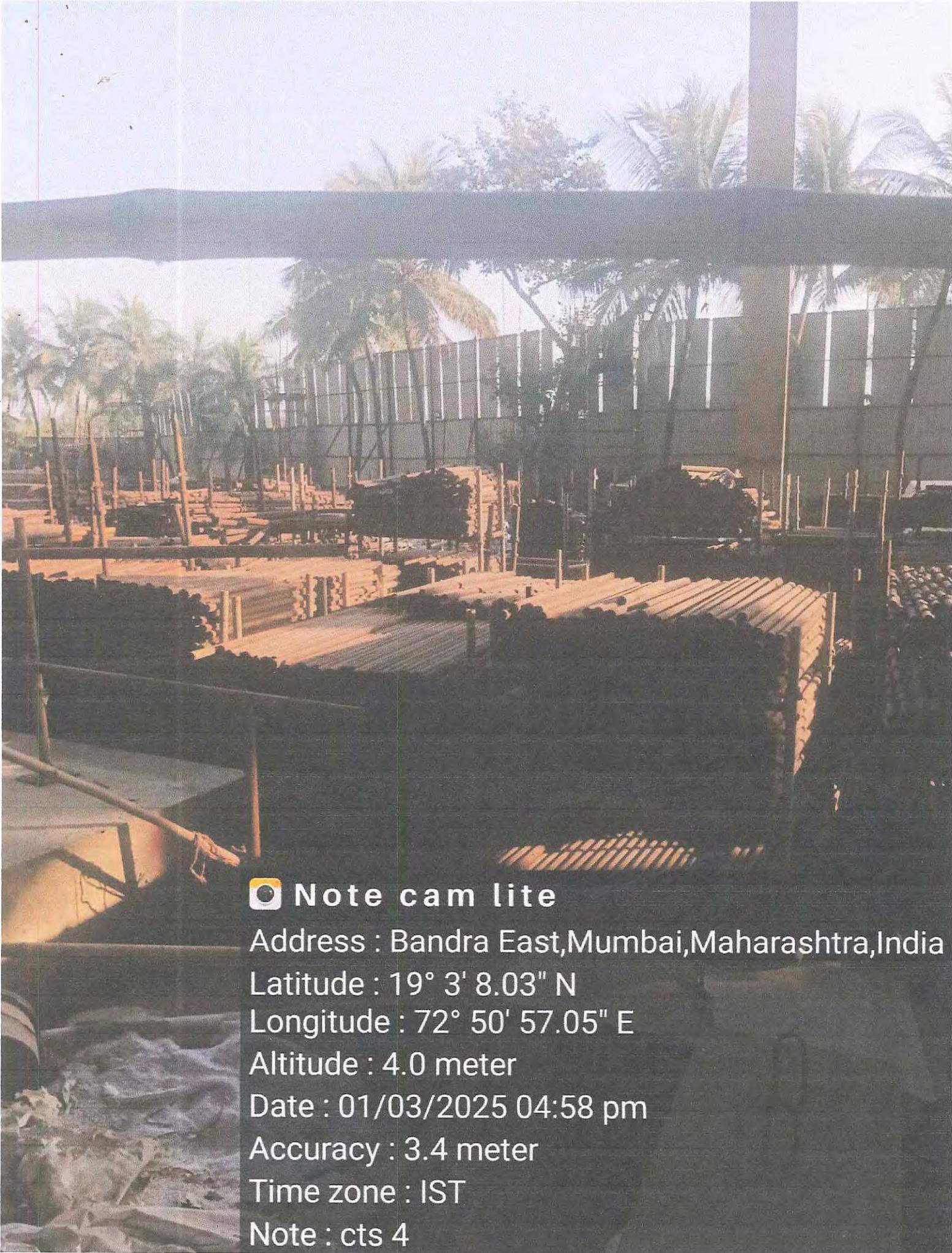
Altitude : 6.0 meter

Date : 01/03/2025 04:55 pm

Accuracy : 3.2 meter

Time zone : IST

Note : cts 4



 **Note cam lite**

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 8.03" N

Longitude : 72° 50' 57.05" E

Altitude : 4.0 meter

Date : 01/03/2025 04:58 pm

Accuracy : 3.4 meter

Time zone : IST

Note : cts 4



 **Note cam lite**

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 10.11" N

Longitude : 72° 50' 56.87" E

Altitude : 6.0 meter

Date : 01/03/2025 05:02 pm

Accuracy : 2.6 meter

Time zone : IST

Note : cts 4



 **Note cam lite**

Address : Bandra East, Mumbai, Maharashtra, India

Latitude : $19^{\circ} 3' 8.64''$ N

Longitude : $72^{\circ} 50' 58.39''$ E

Altitude : 3.0 meter

Date : 01/03/2025 05:07 pm

Accuracy : 2.5 meter

Time zone : IST

Note : cts 4



 **Note cam lite**

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 9.10" N

Longitude : 72° 50' 58.74" E

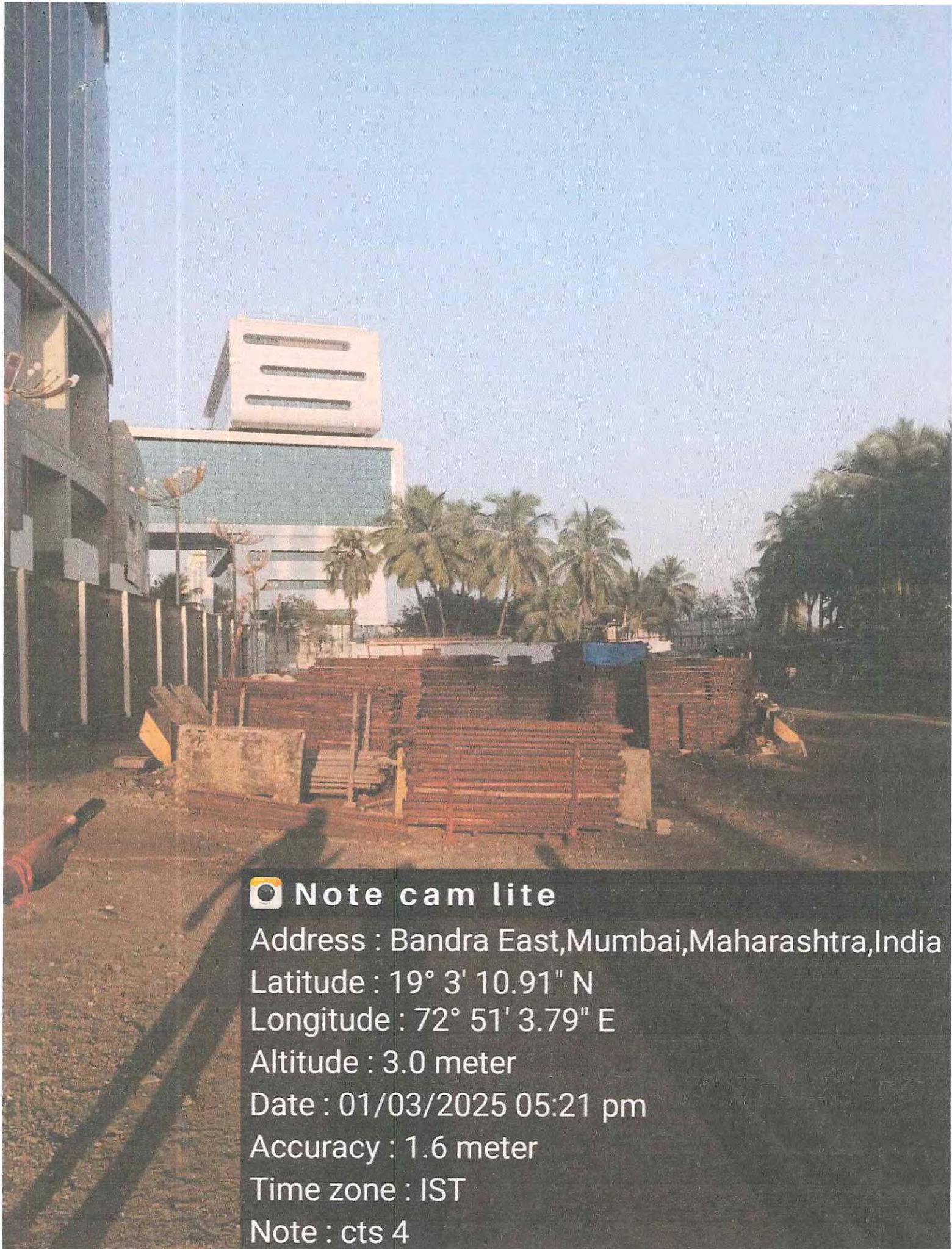
Altitude : 3.0 meter

Date : 01/03/2025 05:10 pm

Accuracy : 2.2 meter

Time zone : IST

Note : cts 4



 **Note cam lite**

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 10.91" N

Longitude : 72° 51' 3.79" E

Altitude : 3.0 meter

Date : 01/03/2025 05:21 pm

Accuracy : 1.6 meter

Time zone : IST

Note : cts 4



 **GPS Map Camera**



Google

Mumbai, Maharashtra, India
G-35, Ground Floor, Jio World Drive, Bandra Kurla Complex,
Bandra East, Mumbai, Maharashtra 400051, India
Lat 19.052529° Long 72.849556°
03/01/25 05:34 PM GMT +05:30



 Note cam lite

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 9.10" N

Longitude : 72° 50' 58.27" E

Altitude : 6.0 meter

Date : 01/03/2025 05:35 pm

Accuracy : 2.8 meter

Time zone : IST

Note : cts 4



 Note cam lite

Address : Bandra East,Mumbai,Maharashtra,India

Latitude : 19° 3' 9.40" N

Longitude : 72° 50' 58.45" E

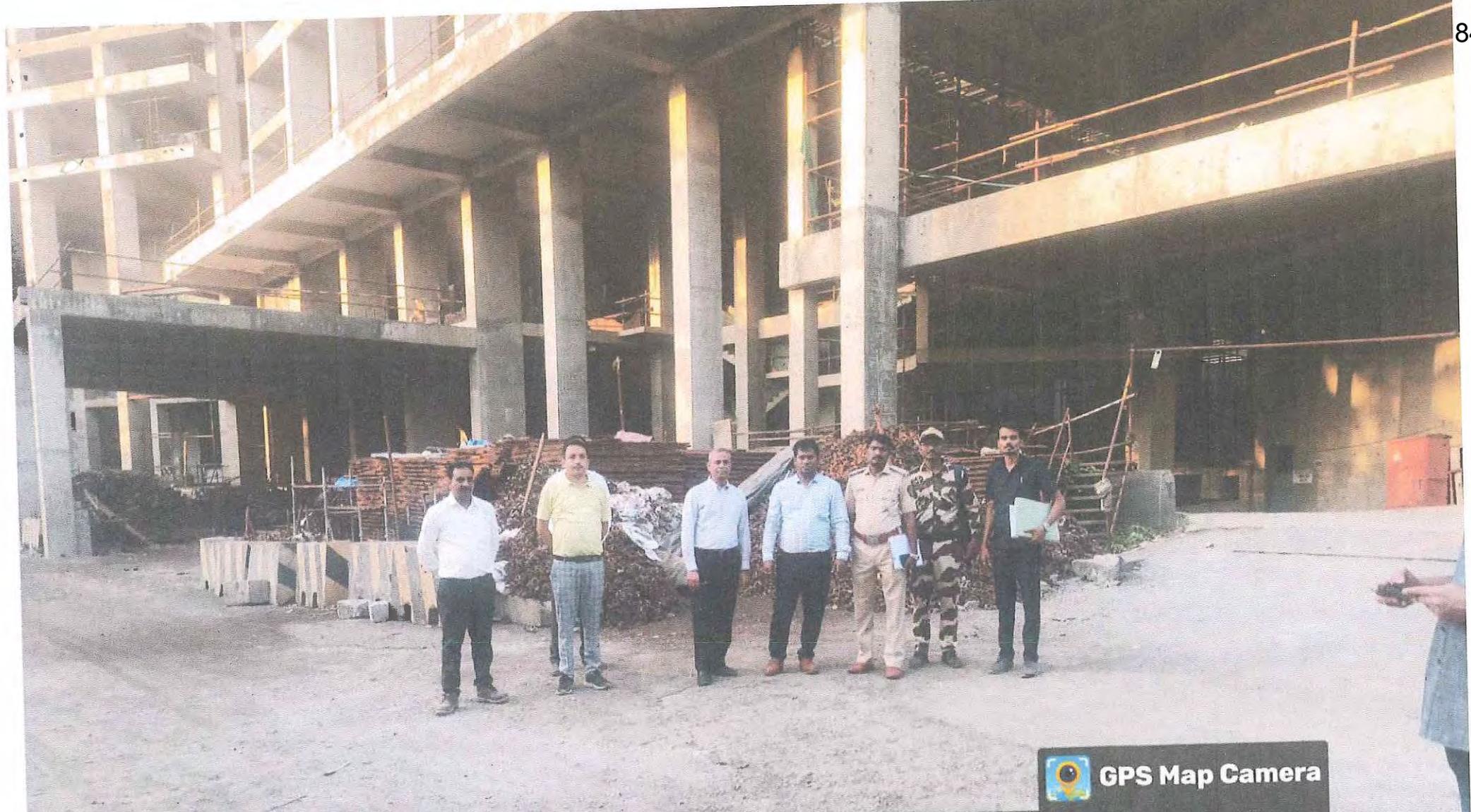
Altitude : 3.0 meter

Date : 01/03/2025 05:35 pm

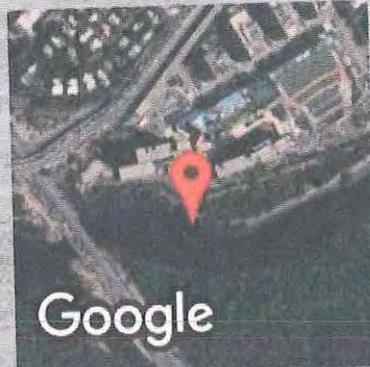
Accuracy : 2.8 meter

Time zone : IST

Note : cts 4



 **GPS Map Camera**



Mumbai, Maharashtra, India
G-35, Ground Floor, Jio World Drive, Bandra Kurla Complex,
Bandra East, Mumbai, Maharashtra 400051, India
Lat 19.052499° Long 72.84955°
03/01/25 05:36 PM GMT +05:30



2019
Write a description for your map.

da Village

MIG Colony

E Block BKC

m Naupada

Baba Saheb Ambedkar Chawl

H Block BKC Kala

Earth

Block BKC

Parigh khadis.no 4p cts no 8p bandra east cts no 629p

nov 2009



Google Earth

Image © 2025 Maxar Technologies

Legend

- Creek
- Feature 1
- Feature 2
- Feature 3
- Feature 4
- Mangrove (Dense)
- Mangrove Dense
- Measure
- Mudflat
- MUMBAI-SUBURBAN

100 m

Year - 2024 google earth images



Year - 2020 google earth image



Year-2018 Google Earth image



Year 2009 google earth image



2005

Write a description for your map.



700 ft



INDIA WEST COAST SURVEY OF GREATER MUMBAI

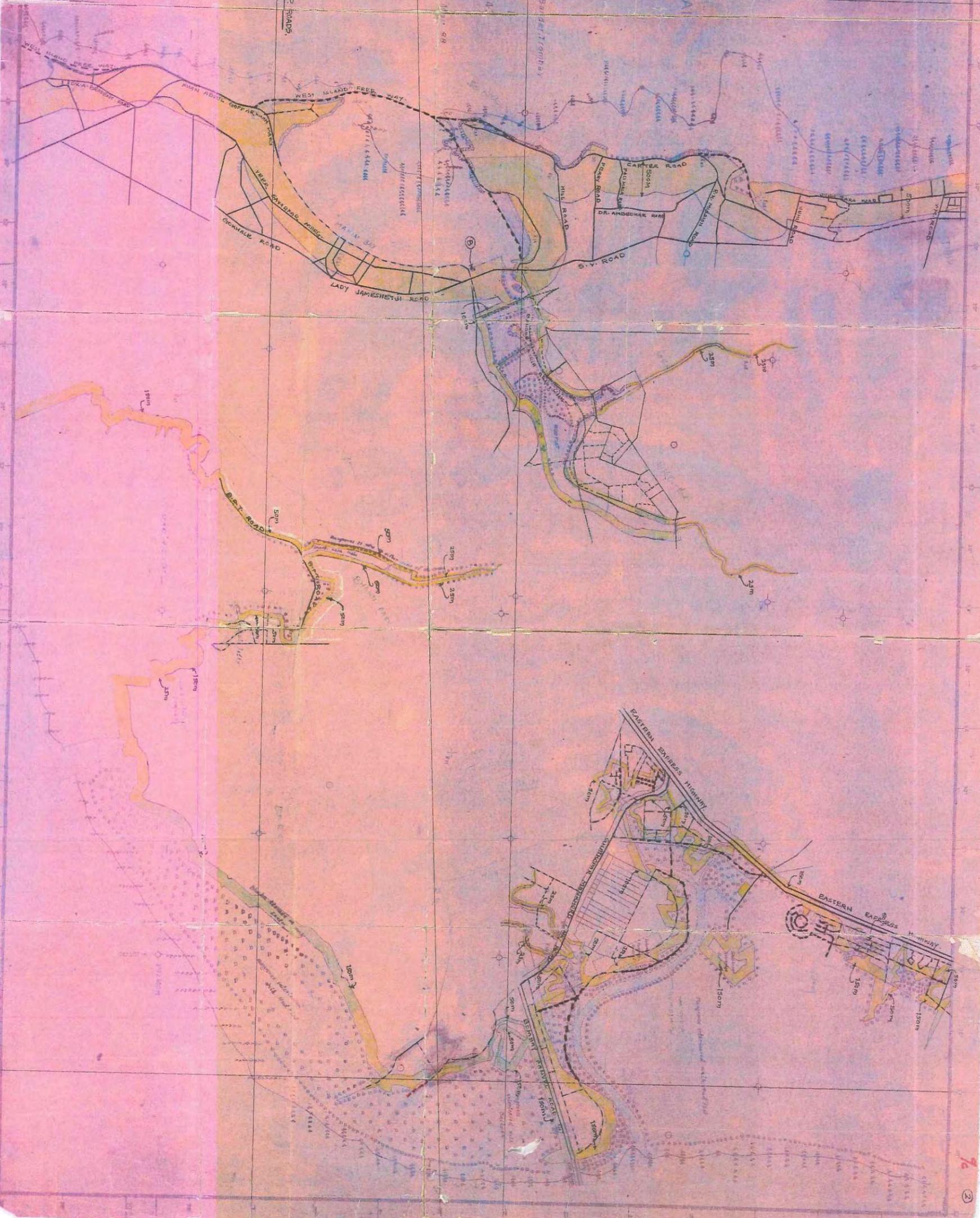
CONDUCTED BY COMMANDER KM NAIR
IN NOVEMBER 1997 TO 20 MAY 1998
SHEET NO. 2

DEPTHS IN METRES

World Geodetic System 1984
Vertical Datum: Mean Sea Level
Scale: 1:25000

Survey No. 73012 dated 16 June 98

- LEGEND**
- HILL
 - C.R.Z. I
 - C.R.Z. II
 - C.R.Z. III
 - EXTENSION TO GAUTHAN
 - MAJOR ROADS INTERLACED WITH LAND PLAN
 - EXISTING ROAD SHOWN AS C.Z.M.P. ROADS
 - PROPOSED ROAD ON LAND WHICH ARE NOT PLANNED THROUGH C.R.Z. I) SHOWN IN RED AS PROPOSED C.Z.M.P. ROADS
 - PROPOSED OFF-ROADS PLANNED THROUGH C.R.Z. I OR WATER BODY SHOWN AS PROPOSED C.Z.M.P. ROAD
- NOTES**
1. THE STRUCTURE OF GATEWAY OF INDIA MARKED AS 'A' IS CATEGORIZED AS 'A' AND NOT AS 'B'.
 2. THE STRUCTURE OF GATEWAY OF INDIA MARKED AS 'A' IS CATEGORIZED AS 'A' AND NOT AS 'B'.
 3. THE STRUCTURE OF GATEWAY OF INDIA MARKED AS 'A' IS CATEGORIZED AS 'A' AND NOT AS 'B'.



Tel. No.

GOVERNMENT OF MAHARASHTRA

Email ID :

FOREST DEPARTMENT

rfomcm@gmail.com

Office of Forest Range Officer,
Central Mumbai (Mangrove Forest)
Salt Pan, CTS No. 83, Chembur Sewri
Road, Near Bhakti Park Monorail

Station, Near Casting Yard, Wadala
(East), Mumbai.

O. W. No. F.M.F.C.M./Complaint/882/2024-25 Central
Mumbai, Wadala, Date : 17/01/2025.

To,

The Hon. Divisional Forest Officer,
Mangrove Forest,
Division - North Konkan

Through: Hon. Assistant Conservator
of Forests, Mangrove Forest
Division, North Konkan

Subject: Regarding the deforesting
of mangrove forest on the land
property bearing Survey No.
629/1278, 629/1279 situated in

Bandra (East) Tal. Andheri and the
land property bearing Survey No.
8/11, 8/12, 8/13 situated in
Parighkhadi Tal. Andheri

Reference: 1) Your letter O. W. No.
Room-9/354/ 2024-25 dated 01/10/2024
2) Letter O. W. No. 168/2024-25 from
the Forester Colaba/Bandra dated
17/01/2025

Complainant: Mr. Ishani Chheda

Respected Sir,

In the above mentioned subject matter,
this office has received a complaint
application from the complainant Smt. Ishani
Chheda vide Reference No. 1 regarding the
degradation of mangrove forest on the land
property bearing Survey No. 629/1278,
629/1279 situated in Bandra (East) Tal.
Andheri and the land property bearing Survey
No. 8/11, 8/12, 8/13 situated in Parighkhadi
Tal. Andheri.

In accordance with the said complaint, the undersigned, Sand Staff Colaba-Bandra and Mr. Vikas Gupta, Project Representative of The Indian Film Combine Pvt. Ltd., were conducted a site visit on dated 03/01/2025. The area mentioned in the said complaint is the land property bearing Survey No. 629/1278, 629/1279 situated in Bandra (East) Tal. Andheri and the land property bearing Survey No. 8/11, 8/12, 8/13 situated in Parighkhadi Tal. Andheri. The said area is owned by the Government of Maharashtra and the Property Card shows that it is leased to a private developer The Indian Film Combine Pvt. Ltd.

When the said area was inspected, an old cement concrete wall (Compound Wall) is seen on the south side and on the area inside that wall at a distance of 22 to 25 Mtr. currently there are completed buildings are standing and at that place construction work is

currently finished. Construction materials were seen lying at various places between the said building and the wall. It was seen that a Drive-In Theatre and a Shopping Mall Building are in operation adjacent to the eastern side of the said building. As well as there are 5 office buildings are seen in operation on the northern side.

On the said place, it was seen from the available MRSAC map and KML file that, on the southern side beyond the wall, the construction of the building inside the walls is about 25 to 27 Mtr. from the Mangrove Forest area adjacent to the Survey No. 4, CTS No. 8 Village Parighkhadi.

When asked to Mr. Vikas Gupta, the Project Representative of the Indian Film Combine Pvt. Ltd. regarding the construction mentioned in the complaint, he said that the Maharashtra Government's Urban Development Department had given CRZ permission for the

construction in the month of August 1999 as per CZMP 2000 and there is no Mangrove Forest Buffer Zone in that area. In the month of October 2003, the Urban Development Department clarified that the development of the said plot mentioned in the complaint can be done on the land side (Landward side) of the said authorized construction as per the permission issued in the year 1999. The cement concrete wall constructed at the said place has been in existence since the year 1977. In the month of December 2001, the permission to the entire project was given by the Brihanmumbai Municipal Corporation Department and the Mumbai Metropolitan Region Development Authority (MMRDA) Department gave detailed information about the facts that the entire project was given a commencement certificate to start the construction work of the entire project on the basis of CZMP-2000.

The necessary permission, map and other certificates, documents obtained for the construction were given by Indian Film Combine Pvt. Ltd. Project representative during the site visit. (Enclosed herewith) On perusal of the said documents, it is proved from the available documents that the construction of the Drive-In Theatre has been done after obtaining the necessary permissions for the redevelopment of same.

When the area mentioned in the complaint was inspected, no mangrove trees, forest were seen or the mangrove forest is not found to have been destroyed or deforested. When the latitude and longitude of the area mentioned in the complaint are checked on the basis of MRSAC map, it is not found that there was a mangrove forest at the said place during the year 2005 and 2018. As well as, it is not found that there is a mangrove forest area at the area outside the protected wall. Since

the area mentioned in the complaint is not under the jurisdiction of the Forest Department, no action is expected from the Forest Department to be taken.

However, the complaint is submitted for information and further action.

Enclosure: Prescribed Format of Annexure A, Panchnama, Geotag photo.

(Gajanan Jadhav)

Forest Range Officer,

Central Mumbai

(Mangrove Forest)

**REPORT OF THE SITE INSPECTION CONDUCTED IN
ACCORDANCE WITH THE COMPLAINT RECEIVED -**

FORM- A

Date of site visit 03/01/2025

Name of the Complainant - Smt. Ishani Chheda

Brief details of the complaint: Regarding the deforesting of mangrove forest on the land property bearing Survey No. 629/1278, 629/1279 situated in Bandra (East) Tal. Andheri and the land property bearing Survey No. 8/11, 8/12, 8/13 situated in Parighkhadi Tal. Andheri

1	District	Mumbai Suburban
2	Tehsil	Andheri
3	Name of village	Village Bandra (East) and Village Parighkhadi
4	Survey and C.T.S. No.	Survey No. 347 Part, CTS No. 629/1278, 629/1279 Survey No. 4 Part, CTS No. 8/11, 8/12, 8/13
5	Is the area mentioned in	According to the MRSAC Map,

	the complaint a mangrove forest area? (As per the available satellite mapping of mangrove forest 2005, 2018 and its current condition)	the mangrove forest is not found at the mentioned site in the year 2005 and 2018.	
6	If the area mentioned in the complaint is a mangrove forest, then it in possession of which department ?	No	
7	If the area mentioned in the complaint is not a mangrove forest area, then, is the said area within the 50 Mtr. from the buffer zone ?	Yes	
8	Longitude and latitude of the area mentioned in the complaint (If the said area is not a	1	N 19 03 08.92 E 72 50 53.25
		2	N 19 03 09.55 E 02 50 54.50

	<p>mangrove forest area, write the longitude and latitude nearest to the mangrove forest)</p>	3	<p>N 19 03 09.90 E 72 50 57.33</p>
		4	<p>N 19 03 09.28 E 72 51 00.88</p>
		5	<p>N 19 03 11.8 E 72 51 07.3</p>
9	<p>In accordance with the complaint, current situation of the site.</p>	<p>According to this complaint, currently there are buildings constructed on the said site and in a completed state and the construction is closed at that place today and a Shopping Mall and a Drive-In Theatre are in operation at its east side. The said construction is inside the previously erected protective wall. On the outside of the said protective wall, there is a mangrove area at land bearing Survey No. 4, CTS No.</p>	

		8 situated at village Parighkhadi. No any type of mangrove trees / forest were seen at the said site area mentioned in the complaint.
10	In accordance with the findings in Sr. No. 5, 6, 7 and 9, is it expected to take action against the concerned under the Indian Forest Act, 1927 or the Environment Protection Act, 1986?	
11	If action is expected to be taken against the concerned persons, through which department is it expected?	
12	The photos, video of the site mentioned in the	photos are attached

	<p>complaint are attached along with the complaint?</p>	
13	Remark	<p>In accordance with the said complaint, the Round Staff Colaba-Bandra of this office along with Mr. Vikas Gupta, the Project Representative of The Indian Film Combine Pvt. Ltd. conducted a joint site visit on dated 03/02/2025. It was found that the place mentioned in the complaint is owned by the Maharashtra Government and is given on lease basis to the private developer named The Indian Film Combine Pvt. Ltd. As well as, at the said site the construction is finished as on today and when the</p>

	<p>construction was checked, the Project Representative clarified that permissions have been taken from various departments in connection with the said construction. There is no sign of degradation / deforesting of the mangrove forest at the said area and the said area is not comes under the jurisdiction of the Forest Department and no action is expected to be taken by the Forest Department.</p>
--	--

(Gajanan Jadhav)

Forest Range Officer,

Central Mumbai

(Mangrove Forest)

Subject : Regarding the
deforesting of mangrove forest
on the land property bearing
Survey No. 629/1278, 629/1279
situated in Bandra (East) Tal.
Andheri and the land property
bearing Survey No. 8/11, 8/12,
8/13 situated in Parighkhadi
Tal. Andheri

Letter O. W. F.
 Colaba/Bandra/Complaint/168/
 year 2024-25 dated 17/01/2025

To,

The Hon. Range Forest Officer,

Central Mumbai (Mangrove Forest)

Subject : Regarding the deforesting
of mangrove forest on the land
property bearing Survey No.
629/1278, 629/1279 situated in
Bandra (East) Tal. Andheri and the
land property bearing Survey No.

8/11, 8/12, 8/13 situated in
Parighkhadi Tal. Andheri

Reference : Your letter O. W. No. M.
F. C. M. / Complaint /665/year 2024-
25 dated 26/11/2024

Complainant : Mr. Ishani Chheda

Respected Sir,

In the above mentioned subject matter, this office has received a complaint application from the complainant Smt. Ishani Chheda regarding the degradation of mangrove forest on the land property bearing Survey No. 629/1278, 629/1279 situated in Bandra (East) Tal. Andheri and the land property bearing Survey No. 8/11, 8/12, 8/13 situated in Parighkhadi Tal. Andheri. In accordance with the said complaint, conducted a site visit along with Mr. Vikas Gupta, the Project Representative of The Indian Film Combine Pvt. Ltd., on dated 03/01/2025. The said area mentioned in the said complaint is situated

at the land property bearing Survey No. 347 Part, CTS No. 629/1278, 629/1279 situated in Bandra (East) Tal. Andheri and the land property bearing Survey No. 4, CTS No. 8/11, 8/12, 8/13 Part situated in Parighkhadi Tal. Andheri. The said area is owned by the Government of Maharashtra and the Property Card shows that it is leased to a private developer named the Indian Film Combine Pvt. Ltd.

When the said area was inspected, an old cement concrete wall (Compound Wall) is seen on the south side and on the area inside that wall at a distance of 22 to 25 Mtr. currently there are completed buildings are standing and at that place construction work is currently finished. Construction materials were seen lying at various places between the said building and the wall. It was seen that a Drive-In Theatre and a Shopping Mall Building are in operation adjacent to the

eastern side of the said building. As well as there are 5 office buildings are seen in operation on the northern side.

At the said place, it was seen from the available MRSAC map and KML file that, on the southern side beyond the wall, the construction of the building inside the walls is about 25 to 27 Mtr. from the Mangrove Forest area adjacent to the Survey No. 4, CTS No. 8 Village Parighkhadi.

When asked to Mr. Vikas Gupta, the Project Representative of the Indian Film Combine Pvt. Ltd. regarding the construction mentioned in the complaint, he said that the Maharashtra Government's Urban Development Department had given CRZ permission for the construction in the month of August 1999 as per CZMP 2000 and there is no Mangrove Forest Buffer Zone in that area. In the month of October 2003, the Urban Development Department clarified that the development of

the said plot mentioned in the complaint can be done on the land side (Landward side) of the said authorized construction as per the permission issued in the year 1999. The cement concrete wall constructed at the said place has been in existence since the year 1977. In the month of December 2001, the permission to the entire project was given by the Brihanmumbai Municipal Corporation Department and the Mumbai Metropolitan Region Development Authority (MMRDA) Department gave detailed information about the facts that the entire project was given a commencement certificate to start the construction work of the entire project on the basis of CZMP-2000.

The necessary permission, map and other certificates, documents obtained for the construction were given by Indian Film Combine Pvt. Ltd. Project representative during the site visit. (Enclosed herewith) On perusal of the said documents, it is proved

from the available documents that the construction of the Drive-In Theatre has been done after obtaining the necessary permissions for the redevelopment of same.

When the area mentioned in the complaint was inspected, no mangrove trees, forest were seen or the mangrove forest is not found to have been destroyed or deforested. When the latitude and longitude of the area mentioned in the complaint are checked on the basis of MRSAC map, it is not found that there was a mangrove forest at the said place during the year 2005 and 2018. As well as, it is not found that there is a mangrove forest area at the area outside the protected wall. Since the area mentioned in the complaint is not under the jurisdiction of the Forest Department, no action is expected from the Forest Department to be taken.

However, the complaint is submitted for information and further action.

Enclosure : Prescribed Format of Annexure A,
Panchnama, Geotag photo.

(Ramdas Sor)

Forester Colaba -

Bandra

Central Mumbai

(Mangrove Forest)

**REPORT OF THE SITE INSPECTION CONDUCTED IN
ACCORDANCE WITH THE COMPLAINT RECEIVED -**

FORM- A

Date of site visit 03/01/2025

Name of the Complainant - Smt. Ishani Chheda

Brief details of the complaint : Regarding the deforesting of mangrove forest on the land property bearing Survey No. 629/1278, 629/1279 situated in Bandra (East) Tal. Andheri and the land property bearing Survey No. 8/11, 8/12, 8/13 situated in Parighkhadi Tal. Andheri

1	District	Mumbai Suburban
2	Tehsil	Andheri
3	Name of village	Village Bandra (East) and Village Parighkhadi
4	Survey and C.T.S. No.	Survey No. 347 Part, CTS No. 629/1278, 629/1279 Survey No. 4 Part, CTS No. 8/11, 8/12, 8/13
5	Is the area mentioned in	According to the MRSAC Map,

	the complaint a mangrove forest area? (As per the available satellite mapping of mangrove forest 2005, 2018 and its current condition)	the mangrove forest is not found at the mentioned site in the year 2005 and 2018.	
6	If the area mentioned in the complaint is a mangrove forest, then it in possession of which department ?	No	
7	If the area mentioned in the complaint is not a mangrove forest area, then, is the said area within the 50 Mtr. from the buffer zone ?	Yes	
8	Longitude and latitude of the area mentioned in the complaint (If the said area is not a	1	N 19 03 08.92 E 72 50 53.25
		2	N 19 03 09.55 E 02 50 54.50

	<p>mangrove forest area, write the longitude and latitude nearest to the mangrove forest)</p>	3	<p>N 19 03 09.90 E 72 50 57.33</p>
		4	<p>N 19 03 09.28 E 72 51 00.88</p>
		5	<p>N 19 03 11.8 E 72 51 07.3</p>
9	<p>In accordance with the complaint, current situation of the site.</p>	<p>According to this complaint, currently there are buildings constructed on the said site and in a completed state and the construction is closed at that place today and a Shopping Mall and a Drive-In Theatre are in operation at its east side. The said construction is inside the previously erected protective wall. On the outside of the said protective wall, there is a mangrove area at land bearing Survey No. 4, CTS No.</p>	

		8 Part situated at village Parighkhadi. No any type of mangrove trees/forest were seen at the said site area mentioned in the complaint.
10	In accordance with the findings in Sr. No. 5, 6, 7 and 9, is it expected to take action against the concerned under the Indian Forest Act, 1927 or the Environment Protection Act, 1986?	
11	If action is expected to be taken against the concerned persons, through which department is it expected?	
12	The photos, video of	photos are attached

	<p>the site mentioned in the complaint are attached along with the complaint?</p>	
13	Remark	<p>In accordance with the said complaint, the Round Staff Colaba-Bandra of this office along with Mr. Vikas Gupta, the Project Representative of The Indian Film Combine Pvt. Ltd. conducted a joint site visit on dated 03/02/2025. It was found that the place mentioned in the complaint is owned by the Maharashtra Government and is given on lease basis to the private developer named The Indian Film Combine Pvt. Ltd. As well as, at the said site the construction is finished as</p>

<p>on today and when the construction was checked, the Project Representative clarified that permissions have been taken from various departments in connection with the said construction. There is no sign of degradation / deforesting of the mangrove forest at the said area and the said area is not comes under the jurisdiction of the Forest Department and no action is expected to be taken by the Forest Department.</p>
--

(Ramdas Sor)

Forester Colaba -

Bandra

Central Mumbai

(Mangrove Forest)

PANCHNAMA

- 1) Shri. Manoj Shantanu Gadni, Age 47 years,
Occupation Service - Maker
City, Manager, Address :
Father Mr. Shantanu Gadni
H/14, 403, Press Enclave,
MhaDa Colony, Pratiksha
Nagar, Mumbai Maharashtra -
400022. Mob. No. 983350150.
- 2) Shri. Dilip Vasant More, Age : 57 years Occupation
Service - Maker City,
Supervisor, Address :
Vasant More, Room No. 7,
Gangashir Chawl, Sai Baba
Road, Golibar Road, Jawahar
Nagar, Khar East, Mumbai,
Maharashtra - 400051. Mob.
No. 9372673090.

The Forest Officer informed us today on
dated 03/07/2025 to come at the plt of land
owned by The Indian Film Combine Pvt. Ltd.

i.e. land property bearing Survey No. 4, CTS No. 8 Part situated at village Parighkhadi Tal. Andheri land property bearing Survey No. 347 Part, CTS No. 629 Part situated in Bandra (East) Tal. Andheri, therefore we gathered at the plot of The Indian Film Combine Pvt. Ltd. At the said place the Forest Area Officer of the said Forest Department, Central Mumbai, Mangrove Forest and Round Staff Colaba/Bandra and Project Representative of The Indian Film Combine Pvt. Ltd. Shri. Vikas Gupta were present. At the said place, the Forest Officer read out the complaint application filed by Smt. Ishani Chheda regarding the unauthorized construction made on the CRZ affected area on the plot mentioned in the complaint to the Forest Officer and us. Accordingly, on requesting to conduct a Panchnama regarding the facts and true situation of the said place, I am conducting a Panchnama as follows :-

However, at the above mentioned place, the Forest Officer and the Project Representative of The Indian Film Combine Film Pvt. Ltd. Mr. Vikas Gupta and we gathered before the Panch. Accordingly, when the said place was inspected, the boundaries, landmarks, and quadrilaterals of the said area are as follows :-

To the East : Office of M. M. R. D. A. Department

To the West : T Junction Bridge and Sion- Dharavi Road

To the South : Survey No. 04, CTS No. 08, Parighawadi

To the North : BKC Road

The boundaries as above mentioned are correct and the construction of a building in a closed state was seen at the said place. While inspecting the said place, construction materials were seen lying at different places. After that, the latitude and

longitude of the said plot and the inner part of the cement concrete wall were recorded before us before the Panch. While inspecting the plot in the said area, it was seen that a Drive-In Theatre and a Shopping Mall Building are in operation adjacent to the eastern side of the said building. At the said place, from the available MRSAC map and KML file that, on the southern side beyond the wall, the construction of the building inside the walls is about 25 to 27 Mtr. from the Mangrove Forest area adjacent to the Survey No. 04, CTS No. 08 Village Parighkhadi it was explained us Panchas by the Forest Officer. Accordingly, when we inspected the said place mentioned in the complaint along with the forest officer, no any type of mangrove trees and forest were seen at the said place.

When asked to Mr. Vikas Gupta, the Project Representative of the Indian Film Combine Pvt. Ltd. regarding the construction

mentioned in the complaint, he said before us that, the Maharashtra Government's Urban Development Department had given CRZ permission for the construction in the month of August 1999 as per CZMP 2000 and there is no Mangrove Forest Buffer Zone in that area. In the month of October 2003, the Urban Development Department clarified that the development of the said plot mentioned in the complaint can be done on the land side (Landward side) of the said authorized construction as per the permission issued in the year 1999. The cement concrete wall constructed at the said place has been in existence since the year 1977. Mr. Vikas Gupta, the Project Representative told before we Panchas that, in the month of December 2001, the permission to the entire project was given by the Brihanmumbai Municipal Corporation Department and the Mumbai Metropolitan Region Development Authority

(MMRDA) Department gave detailed information about the facts that the entire project was given a commencement certificate to start the construction work of the entire project on the basis of CZMP-2000. and gave the copies of above mentioned map and certificates, documents to the Forest Officers. When the area mentioned in the complaint was inspected, no mangrove trees, forest were seen or the mangrove forest is not found to have been destroyed or deforested.

However, as we Panchas have been conducted the said Panchnama has been written by the Forest Officer. It was explained to us in our mother tongue language that we can understand and after ensuring that it is written correctly, we have made our thumb impression and signature without being under pressure from anybody else or intoxicated in any way.

The said Panchnama has been conducted in the afternoon in clear sunlight. The said Panchnama has been started at 15:30 PM and ended at 16:45 PM in the evening.

Place :- Bandra - Kurla Complex

Bandra (East), Tal. Andheri

Dated : 03/01/2025.

1) Shri. Manoj Shantanu Gadni,

In the presence of

Forest Officer

Central Mumbai 2) Shri. Dilip Vasant More

(Mangrove Forest)

Forest Officer

Colaba Bandra

Central Mumbai (Mangrove Forest)

Mr. Vikas Gupta,

The Project Representative

Indian Film Combine Pvt. Ltd.

BEFORE THE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE, PUNE

Original Application No.49 of 2024

In the matter of :

Pratap Lal Teli ... Applicant

Versus

SEIAA & others ... Respondents

Reply Affidavit of Respondent No.6

DATED 4th March,2025

D.M.GUPTE

ADVOCATE FOR RESPONDENT NO.6

3,LAXMAN APARTMENT

25/26, OLD TOPKHAHANA,

S'NAGAR, PUNE – 411 005

MOBILE : 9422317884

email: advgupte@gmail.com